

(1)	(2)	(3)	(4)	(5)	(6)	(7)
3. Neyveli-II St.-I	630	95	(MW)#	29.8	33.7	26
4. Neyveli-II St.-II	840	125	(MW)#	39.2	44.4	34.2
5. Neyveli-I Expansion	420	63	(MW) #	0	0	0
6. Madras APS* Unit I & II	440	18	(MW) #	9.1	10.3	7.9
7. Kaiga APS* Unit - I & II	440	66	(MW) #	33.3	37.7	29
8. Kaiga APS* Unit - III	220	33	(MW)#	10.9	10.9	14.5
9. Talchar STPS	2000	300	(MW) #	54.8	62	48
TOTAL :	7590	1085	(MW) #	369.9	417.7	327.9
TOTAL :	7590	1085	(%) \$	34.1%	38.5%	30.2%

# Equivalent MW allocation in Installed Capacity (Gross)

\* APS - Atomic Power Station

#### Schemes for welfare of working children

\*327.DR. E.M. SUDARSANA NATCHIAPPAN:

SHRI SANTOSH BAGRODIA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the scheme for welfare of working children;
- (b) whether Government has issued guidelines to implement the scheme and, if so, the details thereof;
- (c) whether Government has ascertained the parameters to monitor the achievements of the implementing agencies under the scheme and if so, the details thereof; and
- (d) whether it is a fact that there has been serious under-performance in implementation of the scheme in terms of utilization of allocations and coverage of the scheme and if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) The details of the scheme namely 'Scheme for welfare of working children in Need of care and Protection' are available on the Ministry's website : [www.wcd.nic.in](http://www.wcd.nic.in). The guidelines for implementation of the scheme are available in the scheme itself.

(c) The achievements of the implementing agencies are monitored based on the parameters as set up by the concerned State Governments/UT Administrations. The Secretary of the concerned Department in the State Government/UT Administration is requested by the Ministry of Women and Child Development to monitor the performance of the projects through periodical reviews. Inspections are carried out by the concerned State Government authorities and the reports are sent

to this Ministry. The grant-in aid is released to the organizations based on the satisfactory performance reports given by the inspecting officers and the recommendations of the concerned State Governments/ UT Administrations.

(d) No, Sir. The details of the budget allocations, funds released, number of projects and beneficiaries assisted under this scheme during the last two years *i.e.*, 2007-08 & 2008-09 are as below:

Year	BE (In Crore)	Amount released (In crore)	No. of projects assisted	No. of beneficiaries assisted
2007-08	7.00	6.01	78	7800
2008-09	7.00	8.42	109	10900

These projects are operational in 17 States/UTs in the country.

#### Profit from KG basin petroleum

\*328.SHRI V. HANUMANTHA RAO:

DR. T. SUBBARAMI REDDY:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government has received first installment of profit in respect of petroleum from the Krishna-Godavari (KG) basin;

(b) whether \$ 218.960 share has been generated from sale of crude oil from D6 block since mid September, last year;

(c) whether Reliance industry has already spent \$6.26 billion in developing KG basin block;

(d) if so, whether Reliance Industries, with this gas output would reduce oil import bill;

(e) whether import dependence will fall from 60 percent to 45 percent; and

(f) if so, to what extent it would boost our economy?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI MURLI DEORA): (a) and (b) Yes, Sir. Government has received payment of US\$ 0.51 million towards Government's share of profit petroleum on commercial production of crude oil in the block KG-DWN-98/3 for the period from September 2008 to March 2009.

(c) Reliance Industries Limited and NIKO Resources Limited have invested US\$ 5.98 billion upto March 2009 on development of two major natural gas discoveries and one crude oil discovery.

(d) to (f) In 2008-09, consumption of petroleum products in the country was of the order of 133.4 million metric tonne (MMT) as against the domestic crude oil production of 33.5 MMT. Thus, oil import dependence of the country is about 75%. As per Planning Commission estimates, requirement of crude oil is likely to be in the range of 350-486 MMT with import dependence of 90-